

**MOST IMMEDIATE**

**Circular No. E-4/2020-MPLADS (Pt-II)**  
Government of India  
Ministry of Statistics and Programme Implementation  
**(MPLADS Division)**  
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East Block-6, Level -5,  
R.K. Puram, New Delhi - 110066  
**Dated: 02-06-2021**

**Subject: Release of pending instalments of FY 2019-20 under MPLADS – reg.**

This is regarding release of pending instalments of 2019-20 under MPLAD Scheme which were not released earlier either due to implementation of Model Code of Conduct by the Election Commission of India or nonfulfillment of eligibility criteria / non-submission of eligible documents by the Nodal District Authorities required under the MPLADS Guidelines, in respect Member of Lok Sabha and Rajya Sabha.

2. The matter was taken up by the Ministry with Department of Expenditure, Ministry of Finance and Department of Expenditure vide its O.M. dated 28-05-2021 has conveyed its approval of **Rs 1172.5 Crore to clear the pending instalments in respect of Member of Lok Sabha and Rajya Sabha exclusively for the FY 2019-20.**


3. The Ministry has approached Department of Economic Affairs to place the fund under relevant head so that pending instalments of the FY 2019-20 can be released to the Nodal District Authorities. In the meanwhile, District Authorities are requested to send proposals for release of unreleased instalments of FY 2019-20 **only** in respect of Members of Lok Sabha and Rajya Sabha complete in all respects and contain therewith duly signed all such relevant fund-related documents like Monthly Progress Reports, Utilization Certificates, Provisional Utilization Certificates and Audit Certificates, while also fulfilling criteria of unspent and unsanctioned balance of funds as applicable, to this Ministry **at the earliest**. For any clarification/information on requirement of relevant documents and criteria of unspent and unsanctioned balance, Ministry's Circular No. L-33/026/2014-MPLADS dated 29.12.2016 (*copy enclosed*) may be referred.

4. The Ministry intends to release all the instalments of 2019-20 by 30-09-2021. In many cases of Rajya Sabha MPs, both the instalments of 2019-20 are pending. In such cases, Nodal District Authorities are requested to submit the eligible documents for the release of **first instalment of 2019-20 by 15<sup>th</sup> June 2021** followed by eligible documents for the release of **second instalment of 2019-20 by 15<sup>th</sup> September 2021**. Nodal District Authorities are requested to submit the eligible documents with due care and as per the conditions prescribed in the MPLADS guidelines so that instalments can be released without any delay.

5. The Nodal District Authorities are requested to clear the committed liabilities of MPLADS works and ensure completion of ongoing works. The Nodal District Authorities can

issue fresh / new sanctions thereafter, subject to the availability of funds in the concerned accounts of the nodal district authorities in respect of Hon MP making the recommendations.

6. This issues with the approval of Competent Authority.

  
02.06.2021  
**(Tanweer Qamar Mohammad)**  
Joint Secretary (MPLADS)  
Tele: 011-2610 5416 (O)  
e-mail: mplads@nic.in

**To,**

1. All Hon'ble Members of Parliament (Rajya Sabha/ Lok Sabha)
2. Chief Secretaries of States/UTs
3. The Nodal Secretaries of States/UTs
4. The Commissioners of Corporations of Delhi/ Kolkata/Mumbai/Chennai
5. All District Collectors/District Magistrates/ Deputy Commissioners

**Copy for kind information to:**

1. PS to Hon'ble Deputy Chairman, Rajya Sabha
2. PS to Hon'ble Speaker, Lok Sabha
3. PS to Hon'ble MoS (I/C), Statistics & PI
4. PPS to Cabinet Secretary
5. Secretary, Department of Expenditure, MoF, New Delhi
6. Secretary, Department of Economic Affairs, MoF, New Delhi
7. Secretary/Director General (C & A)/ Additional Secretary (PI)/Additional Secretary & FA/ DDG (Admin) / Director (MPLADS) / DS (MPLADS)
8. Additional Director, Committee on MPLADS Branch, Lok Sabha Secretariat
9. Director, Committee on MPLADS Branch, Rajya Sabha Secretariat
10. All concerned Officers/Officials in MPLADS Division, M/o Statistics & PI
11. NIC-MOSPI with the request to upload on the MPLADS portal